Shrimati Ha Palchoudhury: May I know the type of small-scale industries that is being envisaged under this plan to send people to learn?

Shri Manubhai Shah: Bamboo ware from Japan, some tool cycle industries and their components, some hosiery and the like.

Central Silk Board

*615. Shri Shankariah: Will the Minister of Commerce and Industry be pleased to state:

- (a) whether any amount is allotted by the Central Silk Board for the issue of loans and grants to the Mulberry growers for the purpose of lift irrigation;
- (b) how many persons have been
- (c) whether any loan is granted for the purpose of sinking wells for the growth of Mulberry?

The Minister of Commerce (Shri Kanungo): (a) No funds, either in the form of loans or grants, have so far been allotted for specific purposes of lift irrigation, but such assistance has been granted for schemes received from the State Governments calculated to provide irrigation facilities for Mulberry growers

- (b) Forty three for sinking wells only.
 - (c) Yes, Sir.

Shri Shankariah: May I know whether representations have been received since quite long ago and the Central Silk Board is putting of this question, and whether the State Governments have also been pressing for this?

Shri Kanungo: No, Sir. The proposals of the State Governments after proper vetting have been granted. A proposal of the Mysore Government is pending because details were not fully available.

Centra' Allocation for Kerala

† •616. { Shri V. P. Nayar: Shri Vasudevan Nair:

Will the Minister of Planning be pleased to state:

- (a) whether the Government of Kerala have requested for increase in the Central allocation made to the State from the Central Funds or under the Second Five Year Plan:
 - (b) if so, by how much;
- (c) what are the specific reasons put forward by the State Government;
 and
- (d) whether any discussion has been taken on the State Government's request?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra):
(a) and (b). Yes, Sir. The Government of Kerala have requested for an additional provision of Rs. 38 crores under Agriculture, Industry and Power in the State Plan and have also suggested certain other schemes for implementation as part of the Central Government's Plan

- (c) Reasons advanced refer to pressure of population on land, availability of essential raw materials in the State for industries like coir, automobile tyres, etc., and the problem of educated unemployed.
- (d) The State Government have been requested to send specific schemes for consideration on merits.

Shri V. P. Nayar: I find from an answer to Starred Question No. 6 on 15th July, 1957, that the Central Government's investment in various States calculated on a per capita basis is only Rs 1 02 or Kerala State while it, goes up to Rs. 49 for Madhya Pradesh, Rs. 19 to Madras, Rs. 97 to Orissa and so on May I know whether in view of this very small